GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:5481
ANSWERED ON:29.04.2013
TARIFF OF MAJOR PORTS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Sugumar Shri K.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has allowed all the major ports in the country to fix tariff based on market condition;
- (b) if so, the details thereof;
- (c) whether the Government has formulated guidelines for ports in this regard and if so, the details thereof;
- (d) the role of Tariff Authority of major ports in fixing tariff under the new guidelines; and
- (e) the extent to which the said guidelines will enable major ports to compete with private sector ports?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): Government has taken steps for formulation of new Guidelines for fixation of Tariff of Major Ports. These Guidelines would enable the terminal operators to fix market related tariff which will continue to be notified by TAMP. The new Guidelines would also help create a level playing field, vis-a-vis, the non major ports which are presently not covered by TAMP notified tariff.